

F. No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 29.05.2021

ORDER NO. 71 of 2021

Hon'ble President is pleased to partially modify the roster order no. 55 of 2021 for **CESTAT, Ahmedabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 31.05.2021 to 04.06.2021	Sh. Ramesh Nair, Member (Judicial)	Single Member matters
From 07.06.2021 to 02.07.2021	Sh. Ramesh Nair, Hon'ble Member (Judicial) and Sh. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
Every Thursday afternoon starting from 10.06.2021 (after DB is over)	Sh. Ramesh Nair, Hon'ble Member (Judicial)	Single Member matters
Every Thursday afternoon starting from 10.06.2021 (after DB is over)	Sh. Raju, Hon'ble Member (Technical)	Single Member matters

Note:

1. Whenever any Member of a Division Bench is unavailable, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order

(Bineesh Kumar K. S.)
Registrar

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Registrar